

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
IA (CA) No. 54/JPR/2023
IA (CA) No. 62/JPR/2023
CP No. 184/241-242-447-448/JPR/2019
Under Section 241-242-447-448 of
Companies Act, 2013

In the matter of:

Vijay Kumar & Ors.

...Petitioners

Versus

Rudraksha Ceramic World Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

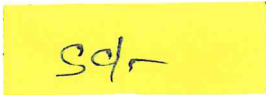
Present Through Video Conferencing: -

For the Petitioner : None appeared
For the Respondent : Natasha Dhruvan Shah, Adv.


ORDER

IA (CA) No. 54/JPR/2023 & IA (CA) No. 62/JPR/2023

List the matter on 11.06.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 09, 2024